

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-199 - JK (LD) of 2024
DATED:- 02 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 01 - 2024

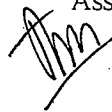
No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K .
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
12-01-24

Annexure to the Government Order No. 199-JK(LD) of 2023 dated 02.01.2024

S No.	Title of the Case			OIC
1	SWP, TA 429, 5226 2009, 2021	Shujah Ahmad Sheikh	State of J&K and Ors.	Sayeed Fakhruddin Hamid (Dc) Anantnag
2	O.A, C.P 774, 117 2022, 2023	Ali Mohd Mir	UT of J&K	Sayeed Fakhruddin Hamid (Dc) Anantnag
3	WPC 792 2022	Ab Majeed Mandoo	UT of J&K & Others.	Sayeed Fakhruddin Hamid (Dc) Anantnag
4	OWP 392 2009	Khurshid Ahmad Dar	UT of J&K & Others.	Sayeed Fakhruddin Hamid (Dc) Anantnag
5	WPC 150 2023	Lyceum Public School	UT of J&K and Ors.	Sayeed Fakhruddin Hamid (Dm) Anantnag
6	WPC 3120 2023	Mohd. Jamal Bhat	UT of J&K	Naseer Ahmad Parra (Tehsildar Shangus)
7	OWP No. 1136/2011	Faqir Sain & ors	State of J&K and ors	Vijay Kumar, Tehsildar Batote
8	OWP No. 1137/2011	Faqir Sain & ors	State of J&K and ors	

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